

**Central Administrative Tribunal
Principal Bench**

**OA No.820/2016
MA No.804/2016**

New Delhi, this the 28th of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. P.B. Newton
Assistant Nursing Superintendent
Aged about 56 years
D/o Shri R.L. Aggarwal
R/o H. No.4040, Gali No.1
Baghichi Ram Chander
Pahar Ganj-110055.
2. Asha Walia
Assistant Nursing Superintendent
Aged about 57 years
W/o Shri Bhupender Walia
R/o 34/38, West Patel Nagar
New Delhi-110008.
3. Sushma Dhingra
Assistant Nursing Superintendent
Aged about 57 years
W/o Shri K.K. Dhingra
R/o H.No.2058, Gulabi Bagh
Delhi.
4. Anita Bhardwaj, Nursing Sister
Aged about 56 years
W/o Shri Pravin Bhardwaj
R/o H.No.39/12, Old Rajinder Nagar
New Delhi.
5. Pramila Vashishtha
Assistant Nursing Superintendent
Aged about 57 years
R/o Flat No.7
Delhi Administration Officer Flats
Upper Bela Road, Civil Lines
Delhi-110054. ..Applicants

(By Advocate: None)

Versus

1. Govt. of NCT of Delhi
through Chief Secretary
Delhi Sachivalaya, IP Estate
New Delhi-110002.
2. Secretary (H&FW)
Department of Health and Family Welfare
GNCT of Delhi, 9th Level, A-Wing
Delhi Secretariat
I.P. Estate-110002.
3. Secretary, Finance, GNCT of Delhi
4th Level, A-Wing, Delhi Secretariat
I.P. Estate-110002.
4. Secretary, Ministry of Personnel
Public Grievance & Pension
Department of Personnel and Training
Government of India.
5. Medical Superintendent
LNJP Hospital, 2, Near Delhi Gate
Jawaharlal Nehru Marg
New Delhi-110002. ..Respondents

(By Advocates: Shri Amit Anand for Respondent Nos. 1, 2, 3 and 5)

ORDER (ORAL)

Justice Permod Kohli :-

MA No.804/2016

Joining together Application is allowed.

OA No.820/2016

The applicants Nos. 1 to 3 and 5 are presently working as Assistant Nursing Superintendents whereas applicant No.4 is working as Nursing Sister. Their claim in the present OA is for grant of grade pay of Rs.6600 in PB3

on completion of 30 years of service. The Govt. of India had issued OM dated 09.09.2016 granting the grade pay of 6600 in Pay Band 3. The respondents had earlier not implemented the said OM. Now, vide order dated 14.10.2016, the Government of NCT of Delhi has implemented the OM dated 09.09.2016 issued by the Govt. of India. A short affidavit filed in this regard also indicates that the respondents have endorsed the OM dated 09.09.2016 for grant of GP of 6600 in PB 3 under the MACP.

2. In this view of the matter, the main relief claimed in para 8(d) of the OA stands granted. However, the actual financial benefits have to be released. This OA is accordingly disposed of with a direction to the respondents to release the financial benefits within two months, if not already released.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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